2. About 50% of the power tillers in use in 1972 is likely to have gone out of use.

3. The additions after 1972 are based on information received from the power tiller manufacturers.

छठी पंचवर्षीय योजना अवधि में बाढ़ रोकने का कार्य

2070. श्री उग्रसेन : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) छठी पंचवर्षीय योजना अवधि में कौन-से प्रमुख कार्य करने का विचार है और उन पर कितना व्यय करने का प्रस्ताव है; और

(ख) आसाम, बंगाल और बिहार में बाढ़ नियंत्रण के लिए किन-किन नदियों पर निर्माण कार्य किया जा रहा है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) बाढ़ों से होने वाली क्षति पर काबू पाने के लिए 1978–83 की योजना अवधि के दौरान हाथ में लिए जाने वाले प्रस्तावित वृहद् निर्माण-कार्य ये होंगे : मौजूदा तटबन्धों का सुदृढ़ीकरण और नए तटबन्धों का निर्माण, जल-निकास नालियां बनाना और उनमें सुधार करना, कटाव-रोधी वर्क्स द्वारा नगर सुरक्षा कार्य तथा जलाशय परियोजनाओं को तैयार करना और उन्हें क्रियान्वित करना । पहले, 680 करोड़ रुपये की योजना-व्यवस्था का प्रस्ताव किया गया था, परन्तु इस वर्ष बाढ़ से हुई क्षतियों को देखते हुए, इस राशि में भारी वृद्धि किए जाने की संभावना है । अगले 5 से 7 वर्षों के दौरान भारत-गंगा बेसिन में क्रियान्वयन के लिए एक एकीकृत कार्ययोजना तैयार करने के लिए एक बहु-विषयक कार्यकारी दल का भी गठन किया गया है । इस कार्यक्रम में भू-संरक्षण कार्य और वन-रोपण भी शामिल हैं ।

(ख) जिन महत्वपूर्ण नदियों पर ये निर्माण-कार्य प्रस्तावित हैं, वे ये हैं : असम में ब्रह्मपुत्र, पुथिमारी, पगलादिया, सुबनसिरी, बूढ़ी दिहांग, देसांग, डिखोव, कोपिली, रंगनदी, जल-बराली और दिहांग; पश्चिम बंगाल के दक्षिणी क्षेत्र में गंगा, दामोदर, रुपनारायण, अजय, हाल्दी, मयूराक्षी, जालंगी; पश्चिम बंगाल के उत्तरी क्षेत्र में तोरसा, जलदका, रायडाक और महानन्दा; तथा बिहार में गंगा, घाघरा, बूढ़ी गंडक, बागमती, कमला, कोसी, महानन्दा, अधवारा और सोन, पुनपुन, किकियुल और हरोहर ।

Reduction in book load in Primary and middle classes

2071. SHRI NIRMAL CHANDRA JAIN : Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state :

(a) whether Government propose to work out any scheme either in consultation with the State Governments or others in which the book load and subjects load on primary and middle classes students is reduced ; and

(b) by which time such scheme is likely to be finalised and implemented ?

EHE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) (a) and (b). The Review Committee under the Chairmanship of Dr. Ishwarbhai Patel, which reviewed the syllabus for the Ten Year school recommended reduced syllabus load for all classes from Class I to X. The recommendations of the Committee as endorsed by the Conference of Board of Secondary Education in its meeting held in February, 1978 at Chandigarh, have already been sent to the State Governments for implementation.

The Central Board of Secondary Education has already reduced the academic load in Secondary Schools affiliated to that Board from the academic year 1977-78. The schools under the State Boards o

Secondary Education have their own syllabi. In many States the academic load of the syllabus in secondary schools was much less than that of the Central Board and further reduction was not necessary. However, State Boards of Sec. Education are re-examining the acacemic load of their syllabi.

विश्वविद्यालय को विश्वविद्यालय अनुदान अयोग द्वारा अनुदान

2072. श्री रामानन्द तिवारी : क्या **शिक्षा, समाज कल्याण और संस्कृति** मंत्री यह बताने की कृपा करेंगे कि विश्वविद्यालय अनुदान आयोग द्वारा राज्यों तथा संघ राज्य क्षेत्रों के विभिन्न विश्वविद्यालयों को गत तीन वर्षों के दौरान दिए गए अनुदानों का वर्ष-वार तथा राज्यवार ब्यौरा क्या है ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : विश्वविद्यालय अनुदान आयोग द्वारा दी गई सूचना के अनुसार गत तीन वर्षों के दौरान राज्यों के विभिन्न विश्वविद्यालयों को दिए गए विकास अनुदान सभा पटल पर रखे विवरण में दिखाए गए हैं। **[ग्रन्थालय में रखा गया/देखिए** संख्या एल०टी० -2964/78]

Unauthorised occupation of Dargah in Delhi

2073. SHRI C.K. JAFFER SHARIEF : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether Government's attention is drawn to the Indian Express dated the 28th July, 1978 about the "unauthorised' occupation of a Dargah and the alleged misuse of its land by certain persons in Delhi;

(b) whether it is also a fact that the Wakf Board has requested for an enquiry into the whole affair, including the alleged anti-social activities of the occupants; and

(c) if so, the reaction of Government thereon ?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) Yes, Sir.

(b) Yes, Sir.

(c) It has been reported by the Delhi Administration that facts are being ascertained and the matter is under consideration.

Import of Benzene Hexachloride Technical

2074. SHRI O. V. ALAGESAN : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether there was any unintended benefit received by any party in importing Benzene Hexachloride Technical in 1975 ;

(b) if so, when was this irregularity detected ;

(c) whether the said amount was recovered from the party; and

(d) if not, what steps are taken to recover the said amount ?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) :(a) Yes, Sir. One case of unintended benefit to a party which received imported Benzene Hexachloride Technical through State Trading Corporation in 1975 for formulation purposes has come to Government's notice.

(b) The irregularity came to the notice of the Department of Supply in September, 1977.

(c) and (d) The claim has been referred to arbitration in terms of the contract.

Agitation in Dandakaranya Project

2075. SHRIMATI AHILYA P. RANGNEKAR : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state :

(a) whether Government are aware about the agitation Notice dated 7th October, 1978 served jointly by the various trade unions in Dandakaranya Project